LOK SABHA UNSTARRED QUESTION NO. 4721 TO BE ANSWERED ON 21STAUGUST, 2025

Electric Vehicle Charging Facilities at Retail Outlets

4721. Shri Mahendra Singh Solanky:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether petrol pumps and public retail outlets in Dewas and Shajapur Lok Sabha Constituencies have been included in the current rollout of Electric Vehicle (EV) charging stations and if so, the details thereof;
- (b) the number of retail outlets in Dewas and Shajapur Lok Sabha Constituencies currently offering electric charging facilities and the number of such outlets planned to be developed in the next financial year; and
- (c) whether any specific guidelines or incentives are being provided to private fuel dealers in the region to set up EV charging points and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री

(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI)

- (a) and (b): Public Sector Oil Marketing Companies (PSU OMCs) have informed that setting up of Electric Vehicle Charging Stations (EVCS) at Retail Outlets (ROs) is a continuous process based on techno commercial feasibility. As on 01.08.2025, PSU OMCs have set up 43 and 14EVCS in the Districts of Dewas and Shajapur respectively.
 - The Government vide Gazette Resolution dated 08.11.2019 revised guidelines for granting authorization to market transportation fuels viz, Motor Spirit (MS) and High Speed Diesel (HSD) to new entrants including the private sector ones and also to make certain amendments in the terms and conditions for the already authorized entities and the Public Sector Undertaking (PSU) Oil Marketing Companies (OMCs). As per the said guidelines, in addition to conventional fuels, the authorized entities including private ones are required to install facilities for marketing at least one new generation alternate fuels like Compressed Natural Gas (CNG), biofuels, Liquefied Natural Gas (LNG), electric vehicle charging points etc. at their ROs within three years of their operationalization.
